

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.226 – IA/711(AHM)2021  
Item No.227 – IA/07(AHM)2022  
In  
CP(IB) 342 of 2020

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Steelco Gujarat Ltd

.....Applicant

.....Respondent

**Order delivered on 31/07/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant	:Mr. Vishal Dave, Ld. Adv. a.w. Ms. Pragati Tiwari, Ld. Adv. (in IA/711(AHM)2021), Mr. Kunal Vaishnav, Ld. Adv. (in IA/07(AHM)2022)
For the Respondent	:Mr. Jaimin R Dave, Ld. Adv. a.w. Ms. Hirva Dave, Ld. Adv. & Mr. Priyank Dave, Ld. Adv.

**ORDER**

Due to paucity of time, the matter stands adjourned to 31.08.2023.

-SD-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**